

ANNEXURE - 2

List of Creditors of Corporate Debtor

Summary of List of claims as on January 05, 2024

Drawn for claims up to January 20, 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till January 20, 2024
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till January 20, 2024
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	10,21,55,65,491	01	4,64,99,00,000	0	0	5,56,56,65,491	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	No claims have been received till January 20, 2024
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till January 20, 2024
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received



										till January 20, 2024
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	No claims have been received till January 20, 2024
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till January 20, 2024
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till January 20, 2024
Total		01	10,21,55,65,491	01	4,64,99,00,000	0	0	5,56,56,65,491		



Annexure 3

List of Creditors of Corporate Debtor

List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on January 05, 2024

Drawn for claims up to January 20, 2024

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Piramal Capital & Housing Finance Limited	20.01.2024	10,21,55,65,491	4,64,99,00,000	Secured	4,64,99,00,000	0	No	100	0	0	0	5,56,56,65,491	Refer Note:1
	Total		10,21,55,65,491	4,64,99,00,000		4,64,99,00,000	0			0	0	0	5,56,56,65,491	

Note 1:

- Exclusive charge by way of registered mortgage of free sale FSI to the extent of 12314.13 sq mtrs area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448, 448/1 to 5, 451, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.
- Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Piramal Capital & Housing Finance Limited

